

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/170(KB)2017
IA(I.B.C)/1102(KB)2022,
IA(I.B.C)/1178(KB)2022,
IA(I.B.C)/511(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	M/S. RBL BANK LTD VS MBL INFRASTRUCTURE LTD & ORS.
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Ratnanko Banerji, Sr. Adv.] For the Applicant
Mr. Shaunak Mitra, Adv.]
Mr. Kanishk Kejriwal, Adv.]
Ms. Neha Somani, Pr.CS]

Mr. Anjan Chakraborty, Adv.] For Respondent in IA(I.B.C)/1178(KB)2022
Mr. Raja Satyajit Banerjee, Adv.]
Ms. Krishnika Chatterjee, Adv.]

Mr. Dipankar Das, Adv.] For Respondent in IA(I.B.C)/1102(KB)2022
Ms. Sanjana Nandi, Adv.]

ORDER

1. Learned Counsel for the parties present.
2. **IA(I.B.C)/1102(KB)2022:**
 - a. Heard at length. **Reserved for Orders.**

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)